

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP No. 23/2016

IN THE MATTER OF:

MC Sharma Associates Consultants Pvt. Ltd. Applicant/petitioner

Order under Section 391-394 of the Companies Act

Order delivered on 22.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

For the Applicant/petitioner:

Mr. Shivangshu Naval, Mr. Shwetank
Sailakwal, Advocates

For the Income Tax Deptt. :

Ms. Easha Kadian, for Ms. Lakshmi Gurung,
Standing Counsel

For the Respondent-UOI/
MCA/ROC :

Mr. Nawal Kishore Jha, Senior Panel Counsel

ORDER

Order reserved.


(M.M.KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

22.01.2018
V.Sethi